

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 257
ANSWERED ON 5TH DECEMBER, 2019

NATIONAL HIGHWAY ACCIDENT RELIEF SERVICE SCHEME

†*257. SHRI VIJAY BAGHEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highway Accident Relief Service Scheme (NHARSS) is still in force and if so, the details thereof;
- (b) whether any requests have been received from States and Union Territories for cranes and ambulances thereunder during the last three years and the current year;
- (c) if so, the details thereof along with the number of cranes and ambulances provided to the States and Union Territories during the said period;
- (d) whether the Government proposes to launch Trauma Attendant Mobile Vehicles/two wheelers in the name of first responder for providing emergency medical aid to the victims of road accidents in the country; and
- (e) if so, the details thereof along with the time by which the said facility is likely to be introduced?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

**STATEMENT REFFERED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA
STARRED QUESTION NO. 257 ANSWERED ON 05-12-2019 ASKED BY SHRI VIJAY
BAGHEL REGARDING “NATIONAL HIGHWAY ACCIDENT RELIEF SERVICE
SCHEME”.**

(a) to (c) No Sir, the National Highway Accident Relief Service Scheme (NHARSS) of Ministry of Road Transport & Highways was implemented up to the 12th Five year plan period.

(d) & (e) The Ministry of Road Transport & Highways has notified Ambulance Code AIS-125 which also includes two wheelers.
